

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

ORDERS OF THE TRIBUNAL

06.09.2011

OA No. 411/2011

Mr. P.N. Jatti, Counsel for applicant.

The applicant has filed this OA against his transfer order dated 04.07.2011 (Annexure A/1) whereby he has been transferred from Gulabpura to Abu Road. Against this transfer order, the applicant has filed a representation dated 05.07.2011 (Annexure A/11) and another representation dated 01.08.2011 (Annexure A/12).

Having heard the submission made by the learned counsel for the applicant, I deem it proper to direct the respondents to decide representations of the applicant by passing a reasoned & speaking order within a period of three months from the date of receipt of a copy of this order. In case any prejudicial order is passed against the applicant, he is at liberty to file a substantive OA.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*

*Amritpal Singh*

copy given vide  
No-1395

7/9/11

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Recd  
copy of OA set  
8pm  
20/9/11 (Anil Kumar)  
OSIDRM OFFC  
Railways, Ajmer Div.